

From:

**Dinesh Kumar Singh-I, H.J.S.,
Registrar General,
High Court of Judicature at
Allahabad**

To:

**All the District & Sessions Judges,
Subordinate to the High Court of Judicature at
Allahabad.**

No. 162/Admin (Services)/2017, Dated Allahabad: March 21, 2017

Subject: Regarding representation of Stay/Premature transfer of Judicial Officers.

Sir/ Madam,

In continuation to the Court's letter no. 141/Admin.(Services)/2017 dated 18.03.2017 on the above noted subject, I am directed to say that Hon'ble Court has been pleased to consider the stay/premature transfer applications of following officers and pass the orders as mentioned below against the names:

Sl. No.	Name of officers S/Sri/		Prematur/ Stay	Present place of posting	Remark
1.	Samarth Agrawal	Civil Judge (JD)	Premature	Bhadohi at Gyanpur	Allowed
2.	Praveen Kumar Tyagi	Civil Judge (JD)	Stay	Sambhal-Moradabad	Rejected

It is further submitted that Hon'ble Court has also been pleased to reconsider the stay/premature transfer applications of following officers and modify the previous orders dated 18.03.2017 as mentioned below against the names:

Sl. No.	Name of officers S/Sri/		Prematur/ Stay	Present place of posting	Remark
1.	Anil Kumar-II	ADJ	Premature	Ambedkar Nagar	Allowed
2.	Vishwanath	ADJ	Stay	Faizabad	Allowed
3.	Abhay Prakash Narain	Civil Judge (SD)	Stay	Kanpur Nagar	Rejected
4.	Mahendra Kumar-I	Civil Judge (SD)	Stay	Kanpur Nagar	Rejected

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,

Sd/-

Registrar General